



The Punjab School Teachers' Extension in Service Act, 2015

Act 26 of 2015

Keyword(s):

Teachers, Extension in Service

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PART I
GOVERNMENT OF PUNJAB

DEPARTMENT OF LEGAL AND LEGISLATIVE AFFAIRS, PUNJAB
NOTIFICATION

The 20th November, 2015

No. 31-Leg./2015.-The following Act of the Legislature of the State of Punjab received the assent of the Governor of Punjab on the 17th Day of November, 2015, is hereby published for general information:-

**THE PUNJAB SCHOOL TEACHERS' EXTENSION IN
SERVICE ACT, 2015.**
(Punjab Act No. 26 of 2015)

AN
ACT

to prevent disruption of studies of students in the schools on account of retirement of teachers on attaining the age of superannuation in the midst of an academic session.

BE it, enacted by the Legislature of the State of Punjab in the Sixty-sixth Year of the Republic of India, as follows:-

1. (1) This Act may be called the Punjab School Teachers' Extension in Service Act, 2015. Short title and commencement.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

2. In this Act, unless the context otherwise requires, "teacher" means a regular teacher, who serves in a school, located in the State of Punjab. Definitions.

3. Notwithstanding anything contained in any law or service rules applicable to the teachers, all such teachers, who would otherwise have retired from service on completion of age of superannuation on any day falling between the 1st day of August of a year and the last day of the month of February of the succeeding year, except in case of their otherwise voluntary option, shall continue in service, and they shall be deemed to be on extension in their service after the date of superannuation up to the 31st day of the following month of March with the condition that there shall neither be any increment nor any promotion during the period of the said extension specific to these teachers only. Extension in Service of teachers after attaining the age of superannuation.

H.P.S. MAHAL,
Secretary to Government of Punjab,
Department of Legal and Legislative Affairs.